

June 2, 2006

To All NBFCs not accepting/holding public deposits

Dear Sir,

Monthly Return on important financial parameters of Non-Banking Financial Companies (NBFCs) not accepting/holding public deposits and having assets size of Rs. 100 crore and above

Please refer to our Circular DNBS(CMDI) C.C. No. 67/21.05.15/2005-06 dated April 5, 2006 in terms of which Non-Banking Financial Companies not accepting/holding public deposits and having assets size of Rs.100 crore and above, are required to submit the monthly return in the revised format.

2. It has now been decided that revised reporting arrangement may be given effect to after two months. Accordingly, data submission in the old format will continue up to the month of June 2006. The first monthly return in the revised format will be required to be submitted for the month of July 2006.

Yours faithfully,

(D. Rajagopala Rao)
General Manager